

dian intend to phase out the boeings?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Indian Airlines and Air India Boeing fleets have been subjected to special inspections/checks after the recent Boeing accidents.

(c) Indian Airlines proposes to phase out in 1990/91 four Boeing 737 aircraft which were acquired in 1970-71

Tourist Potential of Daringibadi. Orissa

3335. SHRI RADHAKANTA DIGAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have explored the tourist potential of Daringibadi in Phulbani district, Orissa;

(b) whether the above place of tourist importance can be developed as an ideal hill station; and

(c) if so, the steps taken for development of the above place of tourist importance?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). Identification of tourist centres for development of tourism infrastructure and assessment of their potential, is the responsibility of the State Governments. The Central Department of Tourism provides financial

assistance to State on the basis of specific proposals received from the State Governments. The Department has not received any proposal from the Government of Orissa for central financial assistance for development of Daringibadi in Phulbani District. As and when a proposal is received by the Department, the same will be taken up for financial assistance subject to the potential of the place, existing infrastructure existing and projected tourist traffic, availability of funds and inter-se priorities.

Creation of Posts for DAMAN and DIU

3336. SHRI GOPAL K. TANDEL Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of posts in Groups A, B, C and D created for the Secretariat set up for the Union Territory of Daman and Diu and for the districts administration of Diu;

(b) the number of post under each Group filled up so far; and

(c) the action taken for filling up the remaining posts and by what time these posts are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). The number of posts created and filled in various Groups, for the Secretariat set up for the UT of Daman and Diu and for the District Administration of Diu is as under:-

<i>Group</i>	<i>No. of posts created</i>	<i>No. of posts filled in</i>
1	2	3
A	5	4
B	21	4

1	2	3
C	39	8
D	37	3
	112	19

* this also includes Group "B" non-gazetted posts.

These posts have been created in the current financial year. Recruitment is a long drawn process. Being a new UT with a new administrative set up, the recruitment has to be done in a phased manner. Action has been initiated to frame the recruitment rules in respect of some categories of posts. Steps for creating other infrastructural facilities like accommodation for the office as well as residence etc. have also been initiated.

Implementation of Fourth Pay Commission's Recommendation About Jawans of Assam Rifles

3337. SHRI BASUDEB ACHARIA. Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recommendations of Fourth Pay Commission in respect of Jawans of Assam Rifles have been implemented; and

(b) if not, the reasons for delay in implementation of the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). The recommendations of the Fourth Pay Commission was to grant revised scales of pay for the non-gazetted combatised posts in Assam Rifles on the same pattern as in other Central Police Organisations (Para-Military Forces) with

effect from 1.1.86 in place of the army pattern of pay scale which were applicable to them till 31.12.1985. This recommendation was accepted by Government and the revised pay scales for Assam Rifles notified accordingly, to be effective from 1.1.86. Orders have also been issued extending the benefit 1.1.86. Orders have also been issued extending the benefit of Certain important allowances viz. Special Duty Allowance and special Compensatory Allowance as applicable to CPOs.

Coast guard Training Establishments

3338. SHRI H. A. DORA
SHRI SRIBALLAV PANI-
GRAHI:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Coast Guard has plans to set up its own training establishments in the near future; and

(b) if so, the details thereof along with names of the specific places where the training establishments are to be set up?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANI-GRAHI): (a) and (b). No decision has been taken on the need for setting up a training institute for the training of Coast Guard personnel.